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WP-11706-2024

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF NOVEMBER, 2025

WRIT PETITION No. 11706 of 2024

GIRISH KUMAR SHRIVASTAVA PRESIDENT OF BAR ASSOCIATION DABRA

Versus

STATE BAR COUNCIL M.P. AND OTHERS

Appearance:

Shri Sanjay Kumar Verma - Advocate for the petitioner.

Mohd. Ahmed Usmani - Advocate for respondents No.3 & 4.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner submits that election for Bar Association, Dabra has been held and the result has been declared on 20.11.2025.

- 2. In view of the fact that the election for the said Bar Association has already been held and the result declared, nothing further survives in the petition.
- 3. Petition is accordingly disposed of.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE